

[*Translation*]

**Railway Bridge on Vagha-Chhitoni  
Route**

4454. SHRI HARI KEWAL PRASAD: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether his Minister has to share the expenditure on the railway bridge which is under construction on Vagha-Chhitoni rail route under the North-Eastern Railway;

(b) if so, the total share of his Ministry and the extent thereof paid till date; and

(c) if not, the reasons for delay in payment of the share by the Ministry?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) to (c). An amount of Rs. 7.10 crores has been released provisionally from the flood sector. The share of Ministry of Water Resources has not been determined so far.

[*English*]

**Non-Delivery Post Offices**

4455. SHRI RAMPAL SINGH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have decided to close non-delivery Post Offices in the country;

(b) if so, the reasons therefor;

(c) the impact on public as well as the employees; and

(d) the manner in which the employees are likely to be absorbed?

THE DEPUTY MINISTER IN THE  
MINISTRY OF COMMUNICATIONS (SHRI  
P.V. RANGAYYA NAIDU): (a) No, Sir.

(b) to (d). Do not arise.

**Import of Old Fokker Passenger  
Aircraft**

4456. SHRI M.V.  
CHANDRASEKHARA  
MURTHY:

SHRI MOHAN RAWALE:

SHRI VIJAY KUMAR YADAV:

SHRI V. SREENIVASA  
PRASAD:

DR. D. VENKATESWARA  
RAO:

Will the Minister of CIVIL AVIATION  
AND TOURISM be pleased to state:

(a) whether certain irregularities have been detected by Directorate General of Civil Aviation in the import of an old Fokker passenger aircraft by a leading private taxi operator;

(b) if so, the facts thereof;

(c) whether any enquiry has been conducted in this regard; and

(d) if so, the outcome thereof and the action proposed to be taken against those found responsible for violation the specifications?

THE MINISTER OF CIVIL AVIATION  
AND TOURISM (SHRI MADHAVRAO  
SCINDIA): (a) Yes, Sir.

(b) to (d). M/s. Continental Aviation Private Limited requested DGCA for import of one F-27 aircraft from New Zealand and gave the year of its manufacture as 1972. However, it was confirmed from the manufacturer that the date of manufacture